

## BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

## PRINCIPAL BENCH, NEW DELHI

O.A. NO. 285 OF 2025

**IN THE MATTER OF:**

SHIV KUMAR DUBEY

... APPLICANT

VERSUS

UNION OF INDIA &amp; ORS

... RESPONDENTS

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PLACE: NEW DELHI  
 FILED ON: 29.10.2025

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O.A. NO. 285 OF 2025

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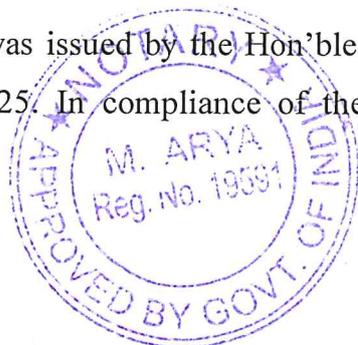
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... RESPONDENTS

AFFIDAVIT FOR PLACING ON RECORD SUBSEQUENT FACTS

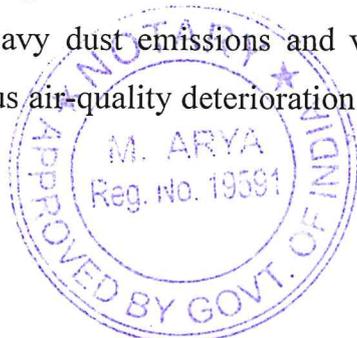
I, Shiv Kumar Dubey s/o Late Shri Ram Dubey, aged about 48 years, having office at 10, Central Avenue, 2nd Floor Maharani Bagh, New Delhi, Delhi, India – 110065 do hereby solemnly affirm and state as under:

1. That I am the Applicant in the present application and I am well conversant with the facts and circumstances of the case and, as such, I am competent to swear this affidavit.
2. That the present Original Application is being filed by the Applicant under Sections 14 and 15 read with Section 18 of the National Green Tribunal Act, 2010 (“NGT Act”) in public interest for agitating the cause of severe level of air, noise and water pollution resulting from the unauthorized commercial activities operating in DLF city near the Hamilton Court Residential Society, Galleria Market Road, Sector 27, Gurugram, Haryana (“subject site”).
3. Notice was issued by the Hon'ble NGT in the above-captioned O.A. on 30.05.2025. In compliance of the said order, Haryana State Pollution

*Shiv Kumar*

Control Board (HSPCB) conducted site inspection on 27.06.2025 and found that Respondent Nos. 6, 18 and 24 i.e., Detailing Addicts, Dry Cleaner Blue Bar, Moongfali Restaurant were operating without necessary approvals and CTO/CTE. Consequently, show cause notices for closure, prosecution and levy of environmental compensation were issued and recommendation for closure order was to HSPCB Head Office by the Regional Officer, HSPCB, Gurugram.

4. On 11.09.2025, at the time of hearing in the above-captioned matter, the learned bench noticed the inspection report filed by the Respondent No. 4/ HSPCB and directed the Respondent No. 4/ HSPCB to take appropriate action in view of its statutory obligations against the defaulting units/ Respondents and to place the action taken on record.
5. Pursuant to the order dated 11.09.2025, the Respondent No. 4/HSPCB filed its additional reply on 07.10.2025, wherein it was stated, inter alia, that the units i.e., Respondent Nos. 6, 18 and 24 against whom the closure recommendations were earlier made, have been closed.
6. It is stated that despite the closure order dated 19.08.2025 and subsequent sealing of plant & machinery being by the Respondent No. 4/HSPCB on 25.08.2025, the 20 KVA DG set, which was placed outside the offending unit i.e., Respondent No. 6/Detailing Addicts and had been sealed, is no longer present at the subject site. In addition, large quantities of construction and building materials such as sand, bricks and gravel remain stored in the open and uncovered along the road and adjoining areas, generating heavy dust emissions and visible particulate matter, thereby causing serious air quality deterioration.



Shiv Kumar

A true copy of the photographs evidencing violation of the closure order and open storage of construction material is annexed herewith and marked as **Annexure A**.

7. That the contents of the above paras are true and correct to the best of my knowledge and belief, as derived from the record.

*Shivkumar*

**DEPONENT**

### VERIFICATION

I, the above-named deponent, do hereby verify that the contents of the affidavit are true and correct to the best of my knowledge and nothing material has been concealed therefrom.

Verified at \_\_\_\_\_ on this \_\_\_\_ Day of \_\_\_\_\_ 2025.



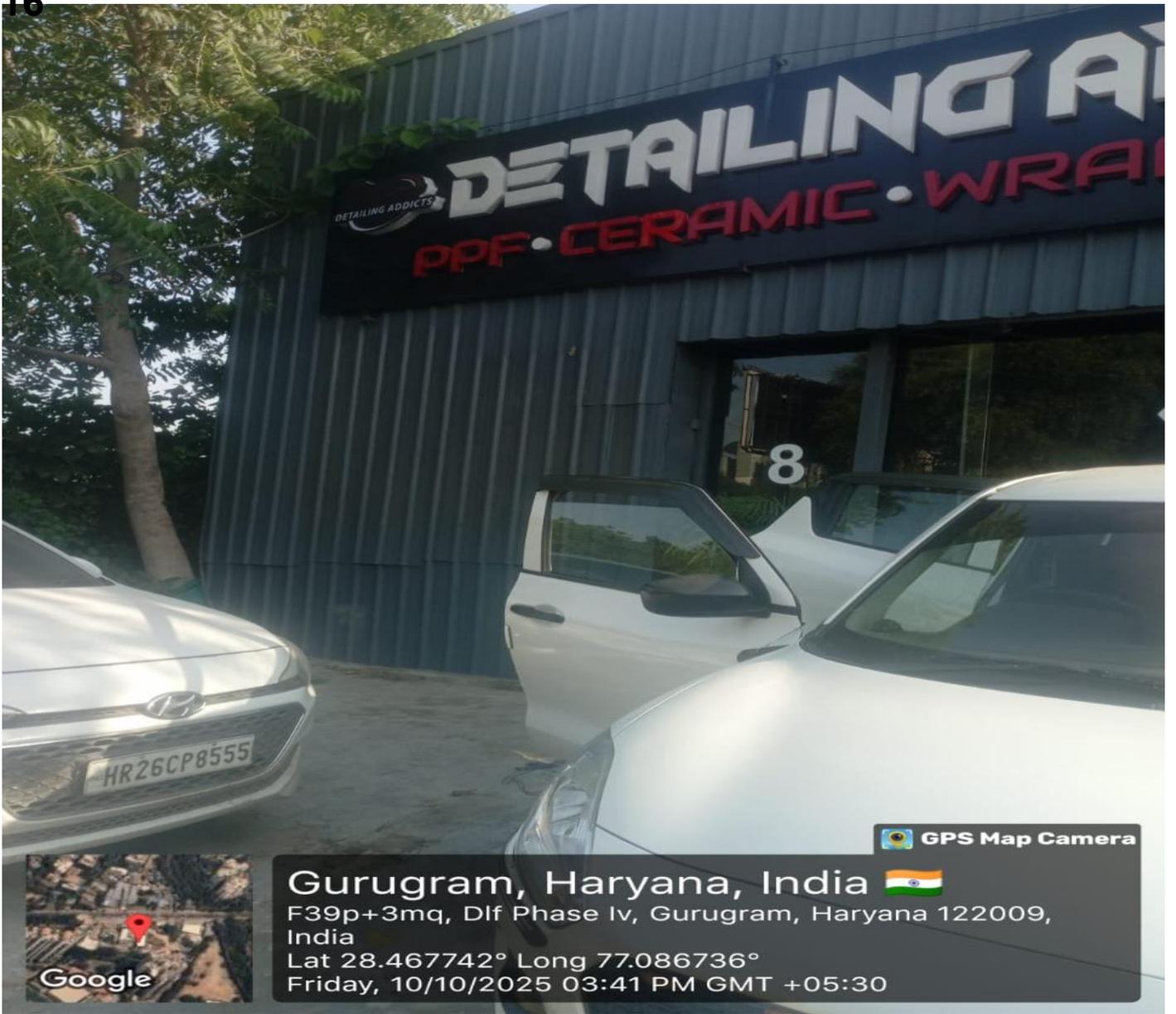
*Shiv Kumar*

**DEPONENT**

**ATTESTED**  
*M*  
**NOTARY PUBLIC**

**29 OCT 2025**





**DETAILING ADDICTS**  
PPF • CERAMIC • WRAPS

8

HR26CP8555

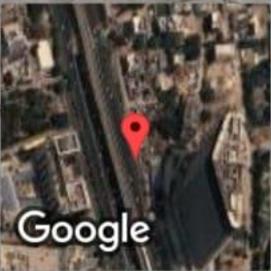
GPS Map Camera



**Gurugram, Haryana, India**   
F39p+3mq, Dlf Phase Iv, Gurugram, Haryana 122009,  
India  
Lat 28.467742° Long 77.086736°  
Friday, 10/10/2025 03:41 PM GMT +05:30



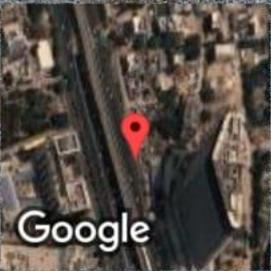
GPS Map Camera



**Gurugram, Haryana, India**  
3, Golf Course Rd, Opp. Mercedes Showroom Khasra, Dlf Phase 5, Sector 42, Gurugram, Haryana 122001, India  
Lat 28.461063° Long 77.096252°  
10/10/2025 04:11 PM GMT +05:30



 **GPS Map Camera**



## Gurugram, Haryana, India

3, Golf Course Rd, Opp. Mercedes Showroom Khasra, Dlf Phase 5, Sector 42, Gurugram, Haryana 122001, India  
Lat 28.461063° Long 77.096252°  
10/10/2025 04:25 PM GMT +05:30



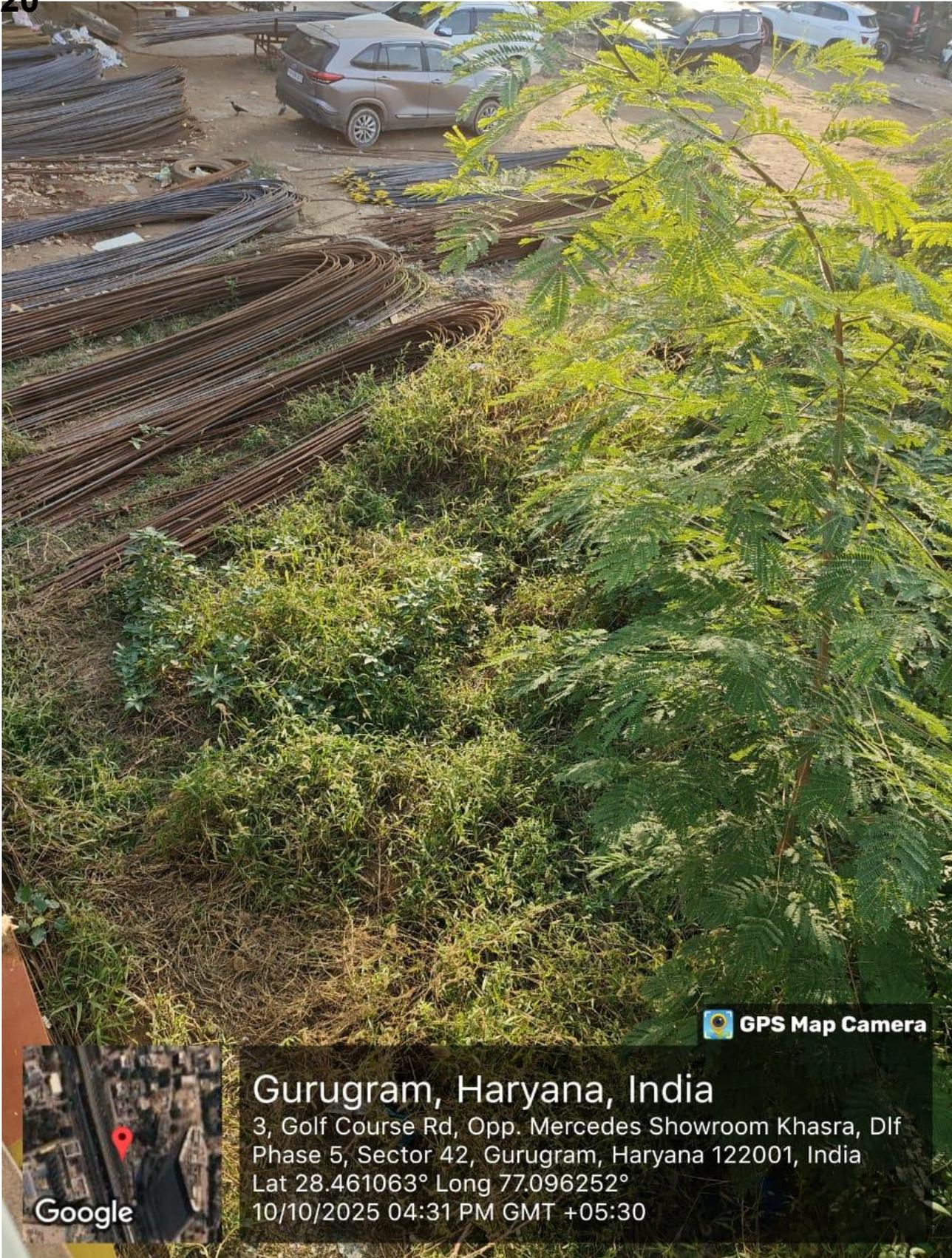
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Google

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